

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

O.A. NO.449/96

(3)

New Delhi, this the 8th day of July, 1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri A.K. Muku,
Senior Administrative Officer,
Central Stores, AIR, IP Estate,
New Delhi.
By Advocate: Shri Ashish Kalia
Vs.

... Applicant

Union of India,
through

1. The Director General,
AIR Akashvani Bhawan,
New Delhi.
2. Shri A.S. Baig,
Administrative Officer,
Radio Kashmir,
Srinagar.

... Respondents

By Advocate: Shri P.H. Ramchandani, Sr. Counsel

O R D E R (ORAL)

Shri Ramchandani, Sr. Counsel has handed over a copy of the Memorandum No. SECS-1(2)/92-S/2624 dated 14.6.76 passed by the respondents - All India Radio by which the applicant Shri A.K. Muku, Senior Administrative Officer has been relieved of his duties at New Delhi with instruction to report for duty to the Station Director, Radio Kashmir. By a further letter dated 4.7.96 addressed to the learned counsel, the respondents have also stated that the applicant has already joined Radio Kashmir, Srinagar. The memo. dated 14.6.76 and the letter dated 4.7.96 have been taken on record.

2. In view of the above, this O.A. has now become infructuous, as the relief sought for in the application for direction to Respondent No.1 to implement the order dated 15.11.95 has already been implemented by the aforesaid orders.

(A)

2. Accordingly, the O.A. is dismissed as infructuous.
No costs.

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
MEMBER(S)

/rk/